

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/300/2020

This the 01st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Raj Singh Pawar, Age 41 years, S/o Sh. Parbhav Singh, R/o Gandharwan The. Akhnoor Jammu and 9 ors.

.....Applicants

(Advocate:- Mr. Anuj Dewan Raina)

Versus

1. State of J&K, through Chief Secretary, Govt. of J&K Civil Sect. Srinagar/Jammu and 3 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.

2. On the last listed dates also i.e. 20.08.2020 and 22.02.2021, nobody had joined the video conference on behalf of the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**